

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.431
IA/2471/ND/2023 IN IB/115/ND/2020

IN THE MATTER OF:

Syrex Infoservices India Pvt Ltd	...	Applicant
Versus		
Kanak Resource Management Ltd	...	Respondent

Under Section 10 of (IBC), 2016

Order delivered on 16.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RP : Mr. Abhishek Gupta, Adv. for RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to 07.06.2024.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)